

## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH (CIRCUIT AT PORT BLAIR)

No. O.A 351/1884/2018

Date of Order:19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

V MARIMUTHU -VS-ELECTRICITY

For the Applicant(s):

Ms. A Nag, Counsel

For The Respondent(s): Mr. N A Khan, Counsel

## ORDER (Oral)

Per: Bidisha Banerjee, Member (J)

Ld. Counsel for the applicant seeks liberty to withdraw the O.A to file a fresh application.

2. Accordingly, the O.A is disposed as withdrawn with liberty to file a fresh application.

(Nandita Chatterjee). Administrative Member (Bidisha Banerjee) Judićial Member

SS